

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2939
ANSWERED ON:30.03.2012
CERTIFICATE OF GOOD STANDING FOR DOCTORS
Dhruvanarayana Shri R. ;Reddy Shri Anantha Venkatarami

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Indian doctors applying for a course or employment outside the country have to procure Certificate of Good Standing from the Medical Council of India (MCI);
- (b) if so, the details thereof;
- (c) the number of doctors who asked for such certification from MCI and the number of such certificates issued during each of the last two years till date;
- (d) whether Government has made any comprehensive plan to stop braindrain of these doctors and bring overseas Indian medical professionals back to the country in order to meet their shortage; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)&(b) Yes. On the request of the candidate or the country where a doctor applies for a course or employment, the Medical Council of India (MCI) issues Good Standing Certificates.

(c) As per information provided by MCI, the number of Good Standing

Certificates issued by it during each of the last two years till date is as under:

Year	Applications received	No. of Good Standing Certificates issued
------	-----------------------	---

01.04.2010 - 31.03.2011	1157	1157
----------------------------	------	------

01.04.2011 - 27.03.2012	1318	1318
----------------------------	------	------

Total	2475	2475
-------	------	------

(d)&(e) In order to check brain drain in respect of doctors working under Government Sector, the following steps have been taken by the Central Government:

- i. Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.
- ii. The age of superannuation of faculty of medical institutions has been enhanced to 65 years.
- iii. Assured Promotion Scheme for faculty of Central Government Institutions has been revised.
- iv. Various allowances available to faculty like Non Practicing Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.